

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.406 -G Dated-Alipore, the 28th day of April, 2020

It has been reported by the District Nazir, District Judge's Court, Alipore, South 24-Parganas that the mother of the driver namely Mr.Shakil Ahmed of the official vehicle bearing Registration No.WB11B 1558 has been tested Covid-19 positive and is undergoing medical treatment at AMRI Hospital, Salt Lake. The said driver was engaged in transportation of the skeletal staff of District Judge's Court at Alipore and Officers/staff of the Hon'ble High Court at Calcutta. The Ld. Registrar, District Judge's Court, South 24-Parganas, Alipore had discussed the matter with the ACMOH, Alipore Zone, South 24-Parganas and the Nodal Officer of COVID-19 pandemic of this district of South 24-Parganas. They had advised the Officers/staff and others who had been in direct/indirect contact with the said driver of the vehicle to go on immediate quarantine, till the test report(s) in c/w Covid-19 of Mr.Shakil Ahmed, son of Covid-19 positive patient, is received from ICMR/ other laboratory of the State. The matter has also been brought to the knowledge of His Lordship, Hon'ble Justice Sahidullah Munshi, Hon'ble Zonal Judge of South 24-Parganas. His Lordship has advised for postponement of the Special Bench scheduled to be held on 29.04.2020 at Alipore, upon consideration of the entire facts and circumstances. The District Nazir enumerated the entire matter to the Ld. Secretary of both Civil and Criminal Court Bar Association of Alipore. They too have extended their consent regarding postponement of the Special Bench.

Upon consideration of the prevailing situation of the pandemic of COVID-19 (Corona Virus), the WHO norms and ICMR Guidelines and the advisories issued by the Ministry of Health, Government of India and the State Government and the prevailing situation specified above at District Judge's Court, Alipore, it would be arduous for the Ld. Judge and staff concerned to conduct the Special Bench scheduled to be held on 29.04.2020 at Alipore. In the backdrop, the Special Bench scheduled to be held on 29.04.2020 at District Judge's Court, Alipore, South 24-Parganas is hereby postponed until further order. The extremely urgent matters fixed on 29.04.2020 shall be heard shortly in the forthcoming Special Benches and the same shall be intimated to all concerned.

All concerned be informed accordingly.

**Sd/-Uday Kumar
District Judge
South 24-Parganas**

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Dated-Alipore, the 28th day of April, 2020

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld.Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip.
6. The Chief PP/GP South 24-Parganas, Alipore.
7. The District Magistrate, South 24-Parganas, Alipore.
8. The Secretary, DLSA, South 24-Parganas, Alipore
9. The Nodal Officer/System Officer, District Judge's Court, Alipore
10. All the departments of the Office of the District Judge, Alipore and departments under the control of the Registrar, District Judge's Court, South 24-Parganas, Alipore.
11. The CMOH, South 24-Parganas, M.R.Bangur Hospital Complex, Kol-33.
12. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police District.
13. The C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore.
14. The Assistant Registrar/Sheristadar/Nazir/Head Clerk, District Judge's Court, Alipore.

Sd/-Uday Kumar
District Judge
South 24-Parganas